

in detail about the leak detected in the power tunnel of the Edamalayar Hydro Electric Project ; and

(b) if so, the steps taken to assist the Kerala Government ?

**THE MINISTER OF STATE IN THE DEPARTMENT OF POWER (SHRI ARUN NEHRU) :** (a) and (b) : Yes, Sir. On a request from the Chairman, Kerala State Electricity Board, a team of officers from the Central Water Commission, Central Electricity Authority and Geological Survey of India visited the Edamalayar Hydro Electric Project site. The team has given suggestions to the State Electricity Board for taking necessary remedial action.

**Trains Cancelled Permanently in Bhavnagar Division**

2702. **SHRI MOHANBHAI PATEL :** Will the Minister of RAILWAYS be pleased to state :

(a) the number of trains which have been cancelled permanently in Bhavnagar Division for the last three years :

(b) the reasons therefor ; and

Year	NMEP (Rural)		NMEP (Urban)		
	Cash	Kind	Cash	Kind	Total
	(Rs. in lakhs)				
1982—83	345.00	139.28	15.41	3.49	503.18
1983—84	500.00	276.54	—	0.09	776.63
1984—85	809.09	327.23	—	30.51	1166.83

**Power Generation by Indigenous Built Sets**

2704. **SHREMATI JAYANTI PATNAIK :** Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether Government have undertaken the programme to generate

(c) whether there is any proposal to restore them ?

**THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA) :** (a) Three pairs.

(b) 285/286 Sihor-Palitana passenger and 297/298 Gadhada-Swaminarayan-Ningale Mixed due to poor patronisation and 379/380 Saradiya-Junagadh Mixed were cancelled due to completely washed away track.

(c) No, Sir.

**Assistance Rendered to State Government of Gujarat to Control Malaria**

2703. **SHRI MOHANBHAI PATEL ;** Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state assistance rendered to state Government of Gujarat during the last three years, year-wise to control malaria ?

**THE MINISTER OF STATE IN THE DEPARTMENT OF HEALTH (SHRI YOGENDRA MAKWANA) :** The year-wise break-up of Central Assistance to the Government of Gujarat under the National Malaria Eradication programme for the last three years is as under :—

power from indigenously built sets during the current financial year ;

(b) if so, the number of such indigenously built sets that have been engaged in thermal power generation during this year ; and

(c) the details of the steps taken by

**Bharat Heavy Electric Limited** in this regard ?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER (SHRI ARUN NEHRU) : (a) to (c) : A number of indigenously manufactured thermal generating units are in operation. At the beginning of the current year 1985-86, their number was 117 with an aggregate capacity of 17,440 MW. Although the units are manufactured by BHEL these are operated by the Electricity Boards and the programme of generation is made by the State Electricity Board/Central Electricity Authority.

**Expenditure Incurred by Union Government of Education during the Sixth Plan**

2705. SHRI HANNAN MOLLAH : SHRI ANIL BASU :

Will the Minister of EDUCATION be pleased to state the allocation and expenditure of the Union Government on education during the Sixth Plan, year-wise, details thereof ?

THE MINISTER OF EDUCATION (SHRI K. C. PANT) : The allocation and expenditure of the Union Government on education excluding Culture

and Sports during the Sixth Five Year Plan are Rs. 652.92 crores and Rs. 587.17 crores respectively. The year-wise details are as under :—

(Rs. in crores)		
Year	Allocation	Expenditure
1980-81	85.03	66.48
1981-82	94.53	86.06
1982-83	122.93	108.11
1983-84	151.78	133.25
1984-85	198.65	193.27

**Shipping Development Fund Committee**

2706. SHRI PRAKASH CHANDRA : Will the Minister of SHIPPING AND TRANSPORT be pleased to state the details of dues owed by Fishing Companies to the Shipping Development Fund Committee, giving figures of principal and interest accrued thereon, separately, as on June 30, 1985.

THE MINISTER OF STATE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI Z. R. ANSARI) : Details are given in the statements I and II given below.

#### Statement-I

*Statement showing the principal amount of rupees loan due for repayment and not paid by fishing companies (Position as on 30.6 1985)*

Sl. No.	Name of the Companies	Amount
1	2	3
<b>A. State Public Sector :</b>		
1.	Andhra Pradesh Fisheries Ltd.	6,30,000.00
2.	Kerala Fisheries Corpn. Ltd.	45,399.00
3.	Tamil Nadu Fisheries Dev. Corpn.	1,03,116.00